

**ADDENDUM TO FORM G ISSUED ON 06th JUNE, 2026
DUNZO DIGITAL PRIVATE LIMITED**

**INVITATION FOR EXPRESSION OF INTEREST FOR DUNZO DIGITAL PRIVATE LIMITED
LOCATED AT BANGALORE, KARNATAKA.**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Dunzo Digital Private Limited PAN No. AAFCD0915M CIN No – U74900KA2014PTC075256
2.	Address of the registered office (as per MCA website)	4th Floor, Incubex INRM, 558, 9th A Main Rd, Indira Nagar 1st Stage, Indiranagar, Bangalore, North Karnataka, India, 560038
3.	URL of website	Website of the Corporate Debtor is not in operation.
4.	Details of place where majority of fixed assets are located	No fixed assets available with the Corporate Debtor.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email request be sent to: cirpdunzodigital@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email request be sent to: cirpdunzodigital@gmail.com
10.	Last date for receipt of expression of interest	Revised Date – Thursday, 23 rd July, 2026 (as extended from earlier date of Monday, 22 nd June, 2026)
11.	Date of issue of provisional list of prospective resolution applicants	Revised Date – Thursday, 30 th July, 2026 (as extended from earlier date of Monday, 29 th June, 2026)
12.	Last date for submission of objections to provisional list	Revised Date – Tuesday, 04 th August, 2026 (as extended from earlier date of Saturday, 04 th July, 2026)
13.	Date of issue of final list of prospective resolution applicants	Revised Date – Monday, 10 th August, 2026 (as extended from earlier date of Saturday, 11 th July, 2026)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Revised Date – Wednesday, 12 th August, 2026 (as extended from earlier date of Monday, 13 th July, 2026)
15.	Last date for submission of resolution plans	Revised Date – Friday, 11 th September, 2026 (as extended from earlier date of Wednesday, 12 th August, 2026)
16.	Process email id to submit Expression of Interest	cirpdunzodigital@gmail.com
17.	Details of the corporate debtor's registration status as MSME	NA

***All other terms of Detailed EOI shall remain the same.**

Date: 23rd June, 2026
Place: Mumbai

For Dunzo Digital Private Limited



Nehav Jain Nemani
Resolution Professional

Dunzo Digital Private Limited (Under CIRP)

Reg. No: IBBI/IPA-001/IP-P-02465/2021-2022/13927

Correspondence Address of the Resolution Professional:

1601, Unicorn, Dattaji Salvi Marg, Andheri West, Mumbai – 400053

Registered Email - nehavkjain@gmail.com

Correspondence email - cirpdunzodigital@gmail.com